

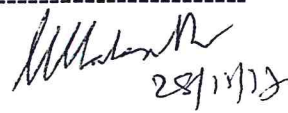
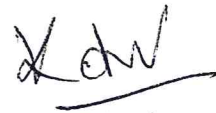
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

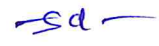
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/637/(IB)/2017
NAME OF THE PETITIONER(S) : RNB ARC DESIGN SYSTEMS
NAME OF THE RESPONDENT(S) : TRIVITRON HEALTHCARE PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	C.K. CHANDRASEKKAR	For Respondent	 28/11/17
2.	R. Gaurav Kumar	For petitioner	 28/11/17

ORDER

Representing Counsel for the Applicant present. Representing Counsel for the Respondent/Applicant present. The representative Counsels for the parties prayed for time to argue the matter in IA/221/17. At request, time is enlarged. Put up on 15.12.2017 at 10.30 A.M.


MEMBER (JUDICIAL)

ghk